

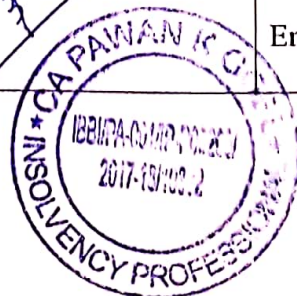
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India Liquidation Process Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

BEE KAY PRECISION (INDIA) PRIVATE LIMITED

S. No.	Particulars	Details
1.	Name of corporate debtor	BEE KAY PRECISION (INDIA) PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	22/03/2006
3.	Authority under which corporate debtor is incorporated registered	Registrar of Companies - Kanpur (ROC, Kanpur) Under Companies Act
4.	Corporate Identity No. of corporate debtor	U27104UP2006PTC031518
5.	Address of the registered office and principal office, if any, of corporate debtor	Registered Office of the Corporate Debtor: D-80, UdyogKunj, Site-V, Panki, Kanpur-208022, UP
6.	Date of closure of Insolvency Resolution Process	16.05.2019 (180 days from the CIRP commencement date + 90 days extension in CIRP)
7.	Liquidation commencement date of corporate debtor	10.02.2020 (Copy of the order was intimated to RP/ Liquidator on 18.02.2020)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Pawan K Goel Registration No.: IBBI/IPA-001/IP-P00203/2017-2018/10392
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 206B and 207, Jagdamba Tower Commercial complex, 13, Preet Vihar, National Capital Territory of Delhi, 110092 Email: pawankgoel1@gmail.com



10	Address and e mail to be used for correspondence with the liquidator	Address: C-11, 2 nd Floor, Raj Nagar RDC, Ghaziabad, UP - 201 002 Email: liquidation.beekay@gmail.com
11	Last date for submission of claims	20.03.2020 (i.e. 30 days from the date of publication of this public announcement)

Notice is hereby given that the National Company Law Tribunal, Allahabad Bench, has ordered the commencement of liquidation of **BEE KAY PRECISION (INDIA) PRIVATE LIMITED** on 10.02.2020. Copy of the order of liquidation was intimated to the liquidator on 18.02.2020.

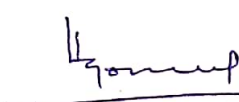
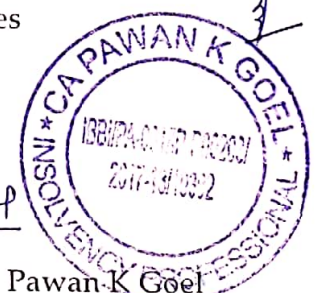
The stakeholders of **BEE KAY PRECISION (INDIA) PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **20.03.2020**, to the liquidator at the address/ email mentioned against item No 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties

Date: 19.02.2020

Place: Kanpur

Pawan K Goel
Liquidator

Bee Kay Precision (India) Private Limited
Registration No.: IBBI/IPA-001/IP-P00203/2017-2018/10392